

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:548  
ANSWERED ON:20.02.2003  
HOMEOPATHIC DOCTORS IN RAILWAYS  
N.N. KRISHNADAS;P. RAJENDRAN

**Will the Minister of RAILWAYS be pleased to state:**

- (a) The total number of Allopathic, Ayurvedic and Homeopathic doctors Working in each of the railway;
- (b) whether the pay scale of Ayurvedic and Homeopathic doctors is less than that of Allopathic doctors;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government consider raising the pay scale of the Ayurvedic and Homeopathic doctors at par with their Allopathic counterparts;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor;
- (g) whether services of the Homeopathic doctors are not regularised by the Railways;
- (h) if so, the reasons therefor;
- (i) whether the railways have taken steps to regularise the services of these Homeopathic doctors;
- (j) if so, details alongwith the number of doctors whose services have been regularised so far; and
- (k) if not, reasons therefor.?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): The cadre of Indian Railway Medical Service, a Group `A` service under the Railways, consists of Allopathic Doctors only. Number of Doctors working on various Zonal Railways are as under:

Railway	No. of Doctors working
Central Railway	245
Eastern Railway	231
East Central Railway	115
Northern Railway	342
North Eastern Railway	123
Northeast Frontier Railway	174
North Western Railway	104
Southern Railway	245
South Central Railway	172
South Eastern Railway	273
Western Railway	221
Railway Board & Rly.Staff College	6
Total	2251

There are no Ayurvedic and Homeopathic Doctors on the rolls of Railways.

(b) to (k): Ayurvedic and Homeopathic practitioners are not Government employees but are local practitioners of Indian System of Medicine and Homeopathy (ISM&H) whose services are being utilised on part time basis duly paying them fixed honorarium. The question of their regularization and allotment of pay scales to them, therefore, does not arise.